

1	2	3	4	5	6	7
July	1100.61	1003.67	1037.44	1448.56	899.30	1006.34
August	1145.59	1071.18	1002.26	1262.83	1033.40	953.00
Sept.	1142.43	969.42	844.56	1343.96	1075.11	928.97
Oct.	988.04	949.93	1076.43	1111.81	999.17	961.84
November	1186.75	988.48	1086.61			
December	1254.44	1013.30	917.13			
January	1336.60	1085.04	914.42			
February	1221.24	1086.29	923.32			

Inter State Council

365. SHRI MADAN PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have any plan to reconstitute the Inter-State Council; and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) The Inter-State Council has been reconstituted recently. The following members of the Union Council of Ministers have been nominated by the Prime Minister to be members of the Inter-State Council in terms of clause 2(d) of the Inter-State Council Orders, 1990 :-

- | | | |
|-------|------------------------|---|
| (i) | Shri L.K. Advani | Minister of Home Affairs |
| (ii) | Shri S.S. Barnala | Minister of Chemicals and Fertilizers |
| (iii) | Shri George Fernandes | Minister of Defence |
| (iv) | Shri Ram Krishna Hegda | Minister of Commerce |
| (v) | Shri Yashwant Sinha | Minister of Finance |
| (vi) | Shri M. Thambi Durai | Minister of Law, Justice, & Company Affairs |

The Prime Minister has also approved that the following members of the Union Council of Ministers will be permanent invitees to the Council :

- | | | |
|------|-------------------------|--|
| (i) | Dr. Murli Manohar Joshi | Minister of Human Resource Development |
| (ii) | Shri Naveen Patnaik | Minister of Steel & Mines |

Possession of Land by Non-Tribals

366. SHRI KRISHAN LAL SHARMA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the land belonging to the tribals of the country is gradually coming in the possession of non-tribals;

(b) if so, the details thereof and the reasons therefor;

(c) the names of States where such process is going on; and

(d) the measures proposed to be taken by the Government to check this process ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (d) The relevant information is being collected.

Suicides

367. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of suicides cases reported this year in the country State/UT-wise;

(b) the reason for these suicides;

(c) the number of murder cases during the current year State/UT-wise; and

(d) the number of murder cases solved indicating the number of arrests made ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) Information is being collected and will be laid on the Table of the House.